



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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## PART I

### Notifications and Orders issued by the Government

General Administration Department  
General Administration (Special-C)

NOTIFICATION

No. E-1027817/Spl.C2/2016/GAD.

*Thiruvananthapuram, 4th March 2017.*

The Hon'ble Mr. Justice Dama Seshadri Naidu, Judge, High Court of Kerala who has been granted leave on full allowances from 15-11-2016 to 18-11-2016 under section 5 (2) of the High Court Judges (Salaries & Conditions of Service) Act, 1954 as per Notification issued under G. O. (Rt.) No. 1386/2017/GAD dated 4-3-2017 has assumed charge and rejoined duty on the forenoon of 21-11-2016 availing holidays on 19-11-2016 and 20-11-2016.

The Notification issued under G. O. (Rt.) No. 56/2017/GAD dated 4-1-2017 is cancelled.

By order of the Governor,

SREEKUMAR, N. K.

*Additional Secretary to Government.*

Now, therefore, in exercise of the powers conferred by